

HARYANA VIDHAN SABHA

Un-Starred Question

**To be asked at a meeting of the Haryana Vidhan Sabha to be held on
Tuesday, the 26th February, 2013**

Construction Along the Scheduled Roads

324. SH. SAMPAT SINGH, M.L.A. : Will the PWD (B&R) Minister be pleased to state the number of buildings constructed along the scheduled roads located in the limit of the local authorities and the number of such buildings which were in existence immediately before the commencement of the Punjab Scheduled Roads and Controlled Area Restriction of Unregulated Development (Haryana Amendment) Act 2009 that have been regularized, togetherwith the money received by the Government alongwith the number of such buildings identified at that time and further action taken in the matter?

**Chandigarh:
The 19th February, 2013**

**SUMIT KUMAR,
Secretary,
Haryana Vidhan Sabha**